

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.11.2020 (FRIDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon’ble Mr. Balvinder Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 392 of 2017 Part Heard	Gireesh Kumar Sanghi & Anr. Vs. Ravi Sanghi & Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
2.	Comp. App (AT) No. 393 of 2017 Part Heard	Gireesh Kumar Sanghi & Anr. Vs. AGA Publications Ltd. & Ors.	Dhruv Gupta	Y.Suryanarayan a
3.	Comp. App (AT) No. 192 of 2019 Part Heard	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Hearing

4.	Comp. App. (AT) No. 65 of 2019 Part Heard	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N.Batra Anjali-R2 to R7
5.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**